

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2344
ANSWERED ON:05.02.2014
RAIDS CONDUCTED AND CASES PROBED BY CBI AND CVC
Singh Shri Ganesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of raids conducted and number of cases probed by the Central Bureau of Investigation and Central Vigilance Commission in various parts of the country during the last three years and the current year, till date;
- (b) the number of officers and employees caught during the said raids;
- (c) the action taken against the guilty officers by the Government; and
- (d) the number of officers penalised and acquitted in each case?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

(a) CBI is conducting searches at various places from time to time during investigation in accordance with law, depending upon requirement of the cases. The numbers of raids/searches conducted are a part of individual case record. No centralized data in this regard is maintained. However, the number of cases registered by CBI during the last three years i.e. 2011, 2012 and 2013 are as under:-

Year Number of cases registered

2011 1003

2012 1048

2013 1131

Total 3182

As regards Central Vigilance Commission, the Commission neither conducts raids nor investigations.

(b) It is a part of individual case record and no centralized data is maintained in CBI in this regard.

(c) After conclusion of investigation, final report is filed by CBI in the competent court. The guilt of the accused officials and punishment therefor are decided by the competent court.

(d) No centralized data is maintained in CBI with regard to officials punished/acquitted in each of the case which is a part of individual case record. However, number of cases ended in conviction or acquittal during the last three years are as under:-

Years No. of cases ended No. of cases ended in acquittal
 in conviction

2011 497 209

2012 743 345

2013 763 301

Total 2003 855